Implementation of NFSA

2346. SHRIMATI RENUKA CHOWDHURY: SHRI MADHUSUDAN MISTRY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether a large number of States have not yet implemented the National Food Security Act (NFSA);
 - (b) if so, the details thereof along with the reasons therefor; and
- (c) the fresh steps taken by Government to ensure the implementation of the Act across the country?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN): (a) to (c) 23 States/Union Territories (UTs) are presently implementing the National Food Security Act, 2013 (NFSA) and foodgrains under the Act are being allocated to them based on the preparedness and identification of beneficiaries reported by them. Besides, proposals of Sikkim and Uttar Pradesh for allocation of foodgrains under NFSA w.e.f. the month of January, 2016 have been approved. Remaining 11 States/UTs viz., Arunachal Pradesh, Andaman & Nicobar Islands, Dadra and Nagar Haveli, Jammu & Kashmir, Gujarat, Kerala, Manipur, Mizoram, Meghalaya, Nagaland and Tamil Nadu have not implemented the Act as they have not completed the preparatory measures required for distribution of foodgrains to the beneficiaries under the Act.

Implementation of the Act is reviewed on a regular basis and necessary advisories are issued to States/UTs, wherever required. Various meetings/ conferences have also been held with the States/UTs to review status of implementation of the Act. This year, four such meetings - on 7 July, 1 September, 19 November (with North-Eastern States) and 23 November, 2015 - have been held with the States/UTs. During such meetings/ conferences, the points raised by States/UTs are clarified and the need for early implementation of Act and necessary strengthening of Targeted Public Distribution System (TPDS) in order to be able to successfully deliver entitlements in a rights-based approach under NFSA are emphasized.

Progress under Vision Document 2015

2347. SHRI C. M. RAMESH: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state: